

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ALLIED MARINE SPARES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	ALLIED MARINE SPARES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	08/05/2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2018PTC309063
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	793/2, Gala.2, Gr. Floor., Bld.43, Indian Corporation Dapode, BHIWANDI Thane Maharashtra, 421302
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07/10/2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: JAYKUMAR ARLANI Reg. Add: "Arlani Nivas", 10, Gayakwadi, Junction Plot, Rajkot-360001. Correspondence Add: 305-6, Parul Complex, Sant Kabir Road, Rajkot-360003. Email: arlanijay@gmail.com Phone: 9276034567 Reg. No: IBBI/IPA-001/IP-01582/2018-19/12443
8.	LAST DATE FOR SUBMISSION OF CLAIMS	06/11/2019

Notice is hereby given that the ALLIED MARINE SPARES PRIVATE LIMITED has commenced voluntary liquidation on 07/10/2019.

The stakeholders of ALLIED MARINE SPARES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 06/11/2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

JAYKUMAR ARLANI

REG. NO. IBBI/IPA-001/IP-01582/2018-19/12443

Liquidator of Allied Marine Spares Private Limited

Date: 08/10/2019

Place: Bhiwandi, Thane.

J. P. Arlani